

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.04.2022		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.04.2022)
1	MAT App	28
2	FA	8
3	FAO	1
4	Criminal Revision Petition	9
Total		46
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.04.2022		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	928
2	Additional Family Court, Agartala	886
3	Family Court, Udaipur	472
4	Family Court, Kailashahar	351
5	Family Court, Ambassa	27
6	Family Court, Khowai	183
7	Family Court, Sonamura	123
8	Family Court, Dharmanagar	449
9	Family Court, Belonia	239
Total		3658
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.04.2022		
Sl. No	Name of the District	Number of cases pending
1	West Tripura District	0
2	Gomati District	70
3	South Tripura District	36
4	Unakoti District	0
5	North Tripura District	99
6	Sepahijala District	76
7	Khowai District	0
8	Dhalai District	132
Total		413
Total pendency in Tripura as on 30.04.2022		
1	Family Courts	3658
2	District Courts other than the Family Courts	413
Grand Total		4071